

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 116 OF 2017**

**Dated : 30<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.  
Mr. Vishrov Mukerjee  
Mr. Janmali Manikala

Counsel for the Respondent(s)

Mr. G. Umapathy  
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-7,8,9,13

Ms. Ranjana Roy Gawai  
Mr. Rohan Gupta for R-10

Mr. M. G. Ramachandran  
Ms. Anushree Bardhan for R-14

**ORDER**

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **25-10-2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**